

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 206 of 2014

Dated : 16th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

West Bengal State Electricity Distribution Co. Ltd. Appellant

Versus

West Bengal Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

ORDER

Though notice has been served on the Respondent and Public Notice has been issued, nobody entered appearance so far.

Post the matter on **17.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js